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Title: Introduction of the National Food Security (Amendment) Bill, 2019 (Amendment of section 2, etc.)

DR. (PROF.) KIRIT PREMJBHAI SOLANKI (AHMEDABAD WEST): Sir, I beg to move for leave to introduce a Bill to amend the National Food Security Act, 2013.

HON. CHAIRPERSON: The question is:

“That leave to introduce a Bill to amend the National Food Security Act, 2013.”

The motion was adopted.

DR. (PROF.) KIRIT PREMJBHAI SOLANKI : I introduce the Bill.

HON. CHAIRPERSON: Item Nos. 32 and 33 – Shri Asaduddin Owaisi – Not present.

Item No. 34 – Shri Ramesh Chander Kaushik and Shri Hans Raj Hans – Not present.

Item no.36 – Shri Feroze Varun Gandhi.

15.46 ½ hrs

